GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO. †4178 TO BE ANSWERED ON 22.03.2021

WELFARE SCHEMES IN LEFT WING AFFECTED AREAS

†4178: SHRI VIJAY BAGHEL: SHRI ARUN SAO: SHRI SUNIL KUMAR SONI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes being implemented by the Government for integrated social development and welfare of the Scheduled Tribes and people living in areas affected by Left Wing extremism;
- (b) whether the Government has allocated adequate funds for the said schemes programmes during the last three years and the current year;
- (c) if so, the details thereof, State/UT-wise including Chhattisgarh; and
- (d) the monitoring system put in place by the Government to monitor the utilization of funds under the said schemes/programmes along with the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) to (c): Tribal Sub-Plan (TSP), now called as Scheduled Tribe Component (STC) is a dedicated source of fund for tribal development in the country. STC is a multi-pronged strategy which includes support for education, health, sanitation, water supply, livelihood etc. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs (MoTA) provides additive to these initiatives by way of plugging gaps. Details of schemes being implemented by the Central Government and scheme wise allocation of funds meant for tribal development are reflected in the Union Budget as Statement 10B and the same are available in the public domain at https://www.indiabudget.gov.in/previous_union_budget.php. Overall about 2 lakh Crore is earmarked under STC / TSP for tribal development in a year under various schemes of Central and State Government. Out of which about 80% of the funds are earmarked by the State Government, 17% of the funds rests with Central line Ministries / Departments and remaining 3% allocated through Ministry of Tribal Affairs. Details of fund allocated for tribal development during last three years and current year is as below:

				(Rs. in crore)
TSP Component	2017-18	2018-19	2019-20	2020-21
State Component	1,46,625	1,66,262	1,75,349	1,70,004
Central Ministries / Departments	25,045	29,398	38,262	46,308
Funds under MoTA	5,286	5,956	7292	5,473
Total	1,76,956	2,01,616	2,20,903	2,21,785

Details of funds allocated and spent by State Government under their Schemes for welfare and development of STs during 2017-18 to 2020-21 is at **Annexure 1**. Details of funds released under MoTA schemes to the States and other agencies during last three financial years and current fiscal is at **Annexure 2**.

As informed by Ministry of Home Affairs, to address the LWE menace holistically, a National Policy and Action Plan was promulgated in 2015 to address Left Wing Extremism (LWE). It comprises a multi-pronged approach involving security related measures, development interventions, ensuring rights and entitlements of local communities etc. Presently 90 districts are covered under Security Related Expenditure (SRE) Scheme and are considered as LWE affected districts, some of which have substantial population of Scheduled Tribes. Of these 30 districts are considered as most LWE affected for focused attention. Details of such Districts are at **Annexure 3**. Funds released to States under 03 schemes, being implemented by MHA (LWE Division) are given in **Annexure 4**.

On development side, the Central Government has taken several specific measures, apart from the flagship schemes, in the LWE affected districts, to improve road connectivity, Telecomm network and financial inclusion:

- i. Construction of 5422 km roads is envisaged under Road Requirement Plan-I. The scheme is implemented by Ministry of Road Transport & Highways (MoRTH). Of these 4970 km roads are constructed. Of these 2046 km roads has been constructed after April-2014.
- ii. The Road Connectivity Project for LWE Affected Areas (RCPLWE), being implemented by Ministry of Rural Development **(MoRD)**, was approved in December-2016. Under the scheme 9268 km roads have been sanctioned. Of these 3060 km are completed.
- iii. To improve telecom connectivity, 2335 mobile towers are installed in phase-I of the Mobile Tower Project, Further Gol has approved installation of 4072 mobile towers in phase-II of the Mobile Tower Project in May-2018. These projects are implemented by Department of Telecommunication(DoT)
- iv. For financial inclusion of the local populace in these areas, 1170 Bank Branches, 959 ATMs and 12628 Banking Correspondents in 30 Most LWE Affected Districts in last 05 years, by Department of Financial Services(DFS).

To give further impetus for development in the most LWE affected districts, funds are provided to the States under 'Special Central Assistance (SCA)' to fill the critical gaps in public infrastructure and services. Till now Rs.2541 crore has been released to the States under the scheme.

(d): In regard to sectoral programmes and schemes of development, progress of works and utilization of funds allocated are done by the respective Central Line Ministries and State Governments as per their laid down schematic norms. During January, 2017, Ministry of Tribal Affairs (MoTA) has been given mandate for monitoring of Tribal Sub-Plan funds based on the framework and mechanism designed by NITI Aayog. Accordingly, an online monitoring system has been put in place with web address http://stcmis.gov.in. The framework captures data directly from Public Finance Management System (PFMS) and gives inputs to see through expenditure vis-a- vis allocations under various schemes of Central Ministries / Departments and schemewise details of fund released to the State Government.

MoTA has also adopted mechanism of Project Appraisal Committee (PAC) for appraisal, approval and review of projects sanctioned under the scheme 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)'.'Development of Particularly Vulnerable Tribal Groups (PVTGs)' and under Grants under Article 275(1) of the Constitution of India. The Committee is headed by Secretary (Tribal Affairs) with representatives of State Governments, Financial Advisor, NITI Aayog, etc. During PAC meetings, Ministry emphasizes the need for adherence to the provisions of Tribal Sub-Plan Guidelines by the States. Further, State Tribal Welfare Department have been persuaded through letters to Chief Secretary / Principal Secretary (Tribal Development Departments) / discussions in the meetings for –

- (i) Declaring Tribal Development Department as the nodal Department to lead the process of tribal development.
- (ii) Constitution of Executive Committee as stipulated in the TSP Guidelines to ensure proper planning, coordination and convergence with the State Governments Departments.
- (iii) Address gaps and deficit to mitigate inter-habitation variance / inequalities in the socio-economic status of tribals as compared to other social groups.
- (iv) Allocation of TSP funds as per norms stipulated in the TSP Guidelines.
- (v) Monitoring of TSP in the manner it has been stipulated in the Guidelines.

Further, Ministry of Tribal Affairs has taken following steps to monitor progress of work:

- (i) Ministry of Tribal Affairs has developed an online portal "ADIGRAMS" to ensure effective planning, management and implementation of five schemes/Grants of MoTAi.e. "SCA to TSS", Conservation-cum-Development of PVTGs", "MSP to MFP", "Institutional Support" and "Grant under Article 275 (1) of the constitution. The portal is meant to capture necessary data and information for monitoring of these schemes/grant.
- (ii) Review of physical and financial progress of projects / activities by the Project Appraisal Committee (PAC) of the Ministry while considering the Annual Plan of the States.
- (iii) Mid-term review meeting with States are held under the chairmanship of Secretary(TA).
- (iv) Utilization Certificates and Progress reports regarding the status of implementation of schemes are obtained.
- (v) Officers while visiting States/UTs also ascertain the progress of implementation of various schemes/ programmes of the Ministry of Tribal Affairs.
- (vi) Besides NITI Aayog conduct evaluation studies of the scheme from time to time.

Annexure 1 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 4178 for answer on 22.03.2021

Details of State TSP Allocation and Expenditure during 2017-18 (as on 08.03.2021):

						(₹ in ¢	crore)
		% ST		FY	2017-18		
S. No.	State/U.T	% 31 Popl ⁿ (2011)	Total State Plan Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
	Andhra						
1	Pradesh	5.3	60918.82	3528.75	5.79	3356.10	95.11
	Andaman &						
2	Nicobar	7.5	4799.25	392.20	8.17	390.85	99.66
0	Arunachal	00.0	40.45	40.45	400.00	00.05	75.00
3	Pradesh	68.8	48.15	48.15	100.00	36.25	75.30
4	Assam	12.4	18212.00	1351.22	7.42	1328.30	98.30
5	Bihar	1.3	70316.00	1091.51	1.55	760.01	69.63
6	Chhattisgarh	30.6	62466.02	20237.22	32.40	15457.13	76.38
7	Dadra & Nagar Haveli and Daman & Diu	33.0	21.45	21.45	100.00	21.45	100.00
8	Goa	10.2	14716.12	303.68	2.06	210.84	69.43
9	Gujarat	14.8	85144.00	12559.00	14.75	11058.00	88.05
	Himachal						
10	Pradesh	5.7	5700.00	513.00	9.00	440.50	85.87
11	Jharkhand	26.2	44100.91	17527.51	39.74	14627.66	83.46
12	Karnataka	7.0	111472.00	8314.76	7.46	7700.21	92.61
13	Kerala	1.5	26500.00	751.08	2.83	612.95	81.61
14	Lakshadweep	94.8	5.48	5.48	100.00	5.48	100.00
15	Madhya Pradesh	21.1	104358.17	25862.15	24.78	23338.77	90.24
16	Maharashtra	9.4	77184.00	6783.74	8.79	6162.94	90.85
17	Meghalaya	86.1	12510.00	12510.00	100.00	9257.79	74.00
18	Odisha	22.8	31300.30	4859.17	15.52	4760.08	97.96
19	Rajasthan	13.5	86094.45	12896.43	14.98	11345.57	87.97
20	Sikkim	33.8	1755.04	10.35	0.59	7.81	75.46
21	Tamil Nadu	1.1	54564.19	607.49	1.11	630.15	103.73
22	Telangana	9.3	88038.80	8165.87	9.28	5868.00	71.86
23	Tripura	31.8	4734.71	1563.95	33.03	1270.18	81.22
24	Uttar Pradesh	0.6	426453.81	577.77	0.14	354.01	61.27
25	Uttarakhand	2.9	42798.31	424.59	0.99	286.61	67.50
26	West Bengal	5.8	64847.33	5718.79	8.82	4443.54	77.70
	Total	8.6	1499059.32	146625.31	9.78	123731.17	84.39

Details of State TSP Allocation and Expenditure during 2018-19 (as on 08.03.2021):

		1				(₹ in	crore)
		% ST		FY	2018-19		
S.	State/U.T	Popl ⁿ	Total State	TSP Aln.	%	TSP Exp.	% Exp
No.	Olalo, Oli	(2011)	Plan		TSP		
		()	Outlay		Aln.		
4	Andhra	5.0	00040.04	4470.04	4.04	0507.04	04.74
1	Pradesh	5.3	89942.21	4176.61	4.64	3537.94	84.71
2	Andaman & Nicobar	7.5	4659.60	236.12	5.07	236.08	99.98
2	Arunachal	7.5	4059.00	230.12	5.07	230.00	99.90
3	Pradesh	68.8	83.97	83.97	100.00	60.27	71.78
4	Assam	12.4	24232.00	1942.76	8.02	1857.51	95.61
5	Bihar	1.3	82269.22	1254.97	1.53	1067.59	85.07
6	Chhattisgarh	30.6	77073.34	23329.55	30.27	17279.95	74.07
	Dadra & Nagar	00.0	11010.04	20020.00	00.27	17275.55	74.07
7	Haveli and	33.0	13.77	13.77	100.00	13.77	100.00
	Daman & Diu						
8	Goa	10.2	16739.71	391.34	2.34	213.64	54.59
9	Gujarat	14.8	92102.00	13278.00	14.42	11744.00	88.45
	Himachal						
10	Pradesh	5.7	6300.00	567.00	9.00	466.18	82.22
11	Jharkhand	26.2	45619.60	19957.24	43.75	16156.61	80.96
12	Karnataka	7.0	209181.37	8614.04	4.12	7913.50	91.87
13	Kerala	1.5	29150.00	699.69	2.40	616.48	88.11
14	Lakshadweep	94.8	5.74	5.74	100.00	5.74	100.00
	Madhya						
15	Pradesh	21.1	114789.51	27474.57	23.93	24237.38	88.22
16	Maharashtra	9.4	95000.00	8969.05	9.44	7274.14	81.10
17	Meghalaya	86.1	14104.00	14104.00	100.00	12158.64	86.21
18	Odisha	22.8	38944.79	5807.80	14.91	5321.75	91.63
19	Rajasthan	13.5	105703.91	14584.20	13.80	13576.47	93.09
20	Sikkim	33.8	1220.35	6.12	0.50	2.53	41.34
21	Tamil Nadu	1.1	55498.17	794.25	1.43	632.94	79.69
22	Telangana	9.3	104757.90	9693.12	9.25	6510.00	67.16
23	Tripura	31.8	5705.64	2368.31	41.51	1538.99	64.98
24	Uttar Pradesh	0.6	499135.11	977.24	0.20	686.91	70.29
25	Uttarakhand	2.9	47884.28	515.06	1.08	262.21	50.91
26	West Bengal	5.8	80190.14	6417.91	8.00	5129.63	79.93
	Total	8.6	1840306.32	166262.43	9.03	138500.85	83.30

(₹ in crore)

Details of State TSP Allocation and Expenditure during 2019-20 (as on 08.03.2021):

						(₹ in cro	ore)
		or ot		FY	2019-20	X	,
S. No.	State/U.T	% ST Popl ⁿ (2011)	Total State Plan Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
	Andhra						
1	Pradesh	5.3	92696.81	4988.53	5.38	3281.46	65.78
	Andaman &						
2	Nicobar	7.5	5029.16	130.03	2.59	127.65	98.17
3	Arunachal Pradesh	68.8	86.02	86.02	100.00	49.45	57.49
4		12.4	25186.00	2056.32	8.16	1965.05	95.56
4 5	Assam Bihar	12.4	102977.40	1194.28	1.16	1126.97	95.36
6							
0	Chhattisgarh Dadra & Nagar	30.6	76546.17	22012.66	28.76	16422.09	74.60
7	Haveli and Daman & Diu	33.0	12.41	12.41	100.00	12.41	100.00
8	Goa	10.2	19548.69	404.42	2.07	227.86	56.34
9	Gujarat	14.8	106308.00	14567.00	13.70	12809.00	87.93
	Himachal						
10	Pradesh	5.7	7100.00	639.00	9.00	639.00	100.00
11	Jharkhand	26.2	49142.62	20886.15	42.50	16312.27	78.10
12	Karnataka	7.0	234153.00	7879.11	3.36	7227.59	91.73
13	Kerala	1.5	30610.00	866.26	2.83	504.36	58.22
14	Lakshadweep	94.8	5.47	5.47	100.00	5.47	100.00
15	Madhya Pradesh	21.1	139774.64	33466.66	23.94	26980.30	80.62
16	Maharashtra	9.4	99000.00	8531.00	8.62	6833.55	80.10
17	Meghalaya	86.1	16199.00	16199.00	100.00	15785.74	97.45
18	Odisha	22.8	46380.13	7374.29	15.90	6022.73	81.67
19	Rajasthan	13.5	111080.15	14981.24	13.49	13819.01	92.24
20	Sikkim	33.8	637.34	2.63	0.41	1.51	57.41
21	Tamil Nadu	1.1	56849.96	1277.84	2.25	1015.84	79.50
22	Telangana	9.3	75263.24	7184.87	9.55	6357.84	88.49
23	Tripura	31.8	6205.25	2772.42	44.68	1794.55	64.73
24	Uttar Pradesh	0.6	526809.21	1027.01	0.19	823.37	80.17
25	Uttarakhand	2.9	51145.29	516.54	1.01	302.93	58.65
26	West Bengal	5.8	89329.48	6287.53	7.04	5303.00	84.34
	Total	8.6	1968075.44	175348.69	8.91	145751.01	83.12

Details of State TSP Allocation and Expenditure during 2020-21 (as on 08.03.2021):

(₹ in crore)

		0/ OT		FY 2	020-21*	(())	crore)
S. No.	State/U.T	% ST Popl ⁿ (2011)	Total State Plan Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
1	Andhra Pradesh	5.3	104334.90	5177.54	4.96	3847.63	74.31
2	Andaman & Nicobar	7.5	5234.26	260.09	4.97	99.02	38.07
3	Arunachal Pradesh	68.8	76.73	76.73	100.00	76.73	100.00
4	Assam	12.4	28230.00	1609.64	5.70	NR	NA
5	Bihar	1.3	105262.34	1049.18	1.00	18.57	1.77
6	Chhattisgarh	30.6	95438.85	20919.60	21.92	4627.71	22.12
7	Dadra & Nagar Haveli and Daman & Diu	33.0	17.45	17.45	100.00	0.71	4.05
8	Goa	10.2	21056.35	413.95	1.97	22.78	5.50
9	Gujarat	14.8	110529.00	14106.00	12.76	3375.00	23.93
10	Himachal Pradesh	5.7	7900.00	711.00	9.00	NR	NA
11	Jharkhand	26.2	48924.94	20201.43	41.29	1119.87	5.54
12	Karnataka	7.0	237893.00	7805.50	3.28	4712.78	60.38
13	Kerala	1.5	27610.00	781.36	2.83	178.22	22.81
14	Lakshadweep	94.8	6.93	6.93	100.00	6.93	100.00
15	Madhya Pradesh	21.1	99029.67	24261.29	24.50	7467.44	30.78
16	Maharashtra	9.4	108000.00	8853.00	8.20	2144.91	24.23
17	Meghalaya	86.1	17375.00	17375.00	100.00	16912.64	97.34
18	Odisha	22.8	46638.10	6808.23	14.60	2156.55	31.68
19	Rajasthan	13.5	110200.82	16017.65	14.53	8355.99	52.17
20	Sikkim	33.8	818.43	1.00	0.12	0.00	0.00
21	Tamil Nadu	1.1	64255.96	1299.47	2.02	266.17	20.48
22	Telangana	9.3	104612.62	9771.28	9.34	3583.12	36.67
23	Tripura	31.8	6529.34	2573.98	39.42	777.22	30.20
24	Uttar Pradesh	0.6	512860.72	1195.97	0.23	507.67	42.45
25	Uttarakhand	2.9	53526.97	498.64	0.93	36.34	7.29
26	West Bengal	5.8	95203.74	8211.59	8.63	4338.17	52.83
	Total	8.6	2011566.12	170003.50	8.45	64632.16	38.02

* Provisional

Poplⁿ = Population, Aln = Allocation, Exp. = Expenditure

Annexure 2 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 4178 for answer on 22.03.2021

	F	Y 2017-18			FY 2018-1	9		FY 2019-20)		FY 2020-21	
	(1 April 2017 to 31 March 2018)			(1 Apri	(1 April 2018 to 31 March 2019)		(1 April 2019 to 31 March 2020)		(1 April	(1 April 2020 to 16 March 2021)		
State	State Govt.	Other Agencie s	Total	State Govt.	Other Agencie s	Total	State Govt.	Other Agencie s	Total	State Govt.	Other Agencie s	Total
											(Rs. Ir	n Crores)
ANDHRA PRADESH	250.844	0.81	251.65 4	304.60 1	1.608	306.208	341.598	1.159	342.756	163.892	0.878	164.769
ARUNACHAL PRADESH	148.305	6.704	155.00 8	165.19 2	5.041	170.233	294.638	3.567	298.205	189.266	2.802	192.068
ASSAM	27.001	3.99	30.991	75.177	3.152	78.329	191.998	0.655	192.653	146.386	0.36	146.746
BIHAR	13.591	0.343	13.934		0.123	0.123	86.569	0.032	86.601	17.022	0.091	17.113
CHHATTISGARH	322.563	1.636	324.19 9	328.14 1	2.008	330.149	457.508	1.604	459.112	286.476	0.255	286.731
GOA	13.867	4.658	18.525	13.151		13.151	8.134	0.008	8.142	14.263	0.008	14.271
GUJARAT	427.437	17.212	444.64 9	615.48 4	3.487	618.97	472.104	3.099	475.203	424.551	3.24	427.791
HIMACHAL PRADESH	74.893	2.588	77.481	74.3	3.115	77.415	103.29	1.83	105.121	26.699	1.097	27.796
JAMMU AND KASHMIR	89.981	0.249	90.23	65.365	0.202	65.567	112.761	0.459	113.22	8.054		8.054
JHARKHAND	302.242	11.603	313.84 5	280.53 7	17.786	298.323	292.462	11.595	304.057	168.727	4.024	172.751
KARNATAKA	226.72	4.729	231.44 9	198.56 6	5.724	204.29	368.383	2.931	371.314	37.705	2.811	40.516
KERALA	55.582	2.215	57.798	46.091	2.051	48.142	26.418	0.532	26.95	39.49	1.922	41.411

Fund release by MoTA to State & other agencies in FY- 2017-18,2018-19,2019-20,2020-21(as on 16.03.2021)

	FY 2017-18 (1 April 2017 to 31 March 2018)		FY 2018-19 (1 April 2018 to 31 March 2019)		FY 2019-20 (1 April 2019 to 31 March 2020)		FY 2020-21 (1 April 2020 to 16 March 2021)					
State	State Govt.	Other Agencie s	Total	State Govt.	Other Agencie s	Total	State Govt.	Other Agencie s	Total	State Govt.	Other Agencie s	Total
											(Rs. I	n Crores)
MADHYA PRADESH	701.147	6.253	707.4	723.11 5	11.649	734.765	863.165	6.199	869.364	242.412	4.401	246.813
MAHARASHTRA	397.338	6.685	404.02 3	477.71 9	6.202	483.921	534.892	8.045	542.936	241.343	3.867	245.211
MANIPUR	133.643	2.941	136.58 4	153.87 5	2.138	156.014	151.418	3.322	154.741	23.942	2.401	26.343
MEGHALAYA	45.306	7.71	53.016	109.00 9	8.669	117.678	85.875	14.65	100.525	8.21	8.665	16.874
MIZORAM	57.095	0.86	57.955	98.361	1.159	99.52	163.688	0.472	164.161	88.253	0.713	88.967
NAGALAND	69.683		69.683	180.27	0.496	180.766	135.3	0.004	135.303	69.496	0.045	69.542
ODISHA	438.494	22.552	461.04 6	649.15 2	31.151	680.303	485.167	28.927	514.093	430.61	14.502	445.112
RAJASTHAN	446.973	0.929	447.90 2	406.34 2	3.331	409.673	598.759	1.991	600.75	468.909	2.224	471.133
SIKKIM	81.443	0.938	82.382	19.112	0.857	19.969	38.282	0.305	38.587	10.792	0.095	10.887
TAMIL NADU	56.164	4.153	60.317	51.995	4.433	56.427	132.41	2.733	135.143	206.84	1.718	208.558
TELANGANA	290.156	16.524	306.68	177.01 7	7.474	184.492	360.409	0.22	360.629	199.165	1.424	200.589
TRIPURA	93.851	0.967	94.819	80.333	3.796	84.129	95.546	5.361	100.906	67.205	0.165	67.37
UTTAR PRADESH	21.502	1.157	22.659	22.842	0.711	23.553	53.633	0.103	53.737	37.721	1.038	38.759
UTTARAKHAND	30.913	0.485	31.397	28.34	1.404	29.744	22.109	1.592	23.701	33.745	0.648	34.393
WEST BENGAL	141.277	9.978	151.25 5	198.38 9	13.51	211.899	218.817	6.961	225.777	113.512	4.535	118.047
ANDAMAN AND NICOBAR		2	2		0.034	0.034		0.059	0.059			
CHANDIGARH					0.011	0.011		0.009	0.009		0.006	0.006

		Y 2017-18			FY 2018-1			FY 2019-20			FY 2020-21	
	(1 April	2017 to 31 2018)	March	(1 Apri	l 2018 to 3 2019)	1 Warch	(1 April 2019 to 31 March 2020)		(1 April 2020 to 16 March 2021)			
State	State Govt.	Other Agencie s	Total	State Govt.	Other Agencie s	Total	State Govt.	Other Agencie s	Total	State Govt.	Other Agencie s	Total
											(Rs. lı	n Crores)
DAMAN & DIU		0.038	0.038									
DELHI		122.223	122.22 3		2.332	2.332		18.522	18.522		1062.85 2	1062.85 2
HARYANA		0.305	0.305		0.415	0.415		0.142	0.142		0.88	0.88
PUDUCHERRY		0.001	0.001					0.187	0.187	0.212	0.164	0.376
PUNJAB		0.314	0.314		0.247	0.247		0.089	0.089		0.157	0.157
DADRA AND NAGAR HAVELI					0.2	0.2		1.272	1.272	16.881	19.221	36.103
LADAKH											0.222	0.222
CENTRAL AGENCY & Others		63.919	41.919		267.642	243.642		347.057	435.057		260.647	260.647
Total	4958.01 1	327.669	5285.6 8	5542.4 7	412.158	5954.62 8	6695.33 3	475.69	7171.02 3	3781.78 2	1408.07 6	5189.85 8

List of 90 districts covered under the SRE Scheme for LWE affected States

S.No	State	Number of Districts	Name of Districts
1	Andhra Pradesh	6	East Godavari, Guntur, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari
2	Bihar	16	Arwal Aurangabad, Banka, East Champaran, Gaya, Jamui, Jehanabad, Kaimur, Lakhisarai, Munger, Muzaffarpur, Nalanda, Nawada, Rohtas, Vaishali, West Champaran
3	Chhattisgarh	14	Balod, Balrampur, Bastar, Bijapur, Dantewada, Dhamtari, Gariyaband, Kanker, Kondagaon, Mahasamund, Narayanpur, Rajnandgaon, Sukma, Kabirdham
4	Jharkhand	19	Bokaro, Chatra, Dhanbad, Dumka, East Singhbhum, Garhwa, Giridih, Gumla, Hazaribagh, Khunti, Koderma, Latehar, Lohardaga, Palamu, Ramgarh, Ranchi, Simdega, Saraikela-Kharaswan, West Singhbhum
5	Madhya Pradesh	2	Balaghat, Mandia
6	Maharashtra	3	Chandrapur, Gadchiroli, Gandia
7	Odisha	15	Angul, Bargarh, Bolangir, Boudh, Deogarh, Kalahandi, Kandhamal, Koraput, Malkangiri, Nabrangpur, Nayagarh, Nuapada, Rayagada, Sambhalpur, Sundargarh
8	Telangana	8	Adilabad, Bhadradri-Kothagudem, Jayashankar- Bhupalpally, Khammam,Komaram-Bheem, Mancherial, Peddapalle, Warangal Rural
9	Uttar Pradesh	3	Chandauli, Mirzapur and Sonebhadra
10	West Bengal	1	Jhargram
11	Kerala	3	Malappuram, Palakkad, Wayanad
	Tot	90	

List of Most affected LWE districts

s. No.	State	Number of Districts	Name of Districts
1.	Andhra Pradesh	01	Vishakhapatnam
			Aurangabad
	D	04	Gaya,
2.	Bihar	04	Jamui
			Lakhisarai
			Bijapur
			Sukma
			Bastar
3.	Chhattisgarh	08	Dantewada
0.	onnatiogann		Kanker
		-	Narayanpur
		-	Rajnandgaon
	<u> </u>		Kondagaon
4.	Jharkhand	13	Gumla
		-	Khunti
			Latehar
			Lohardaga
			Simdega
			Bokaro
			Chatra
			Ranchi
			Garhwa
			Hazaribagh
			Palamu
			West Singhbhum
5	Maharashtra	01	Gadchiroli
6	Odisha	02	Koraput,
			Malkangiri
7	Telangana	01	Shadradi-Kothagudam
	Total	30	

Annexure 4 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 4178 for answer on 22.03.2021

	•		,	(Rs. In crore							
	Fund Released										
State	FY 2017- 18	FY 2018- 19	FY 2019- 20	FY 2020-21							
Andhra Pradesh	21.04	11.60	37.23	8.96							
Bihar	30.63	14.14	17.70	14.23							
Chhattisgarh	92.75	54.53	120.81	140.61							
Jharkhand	93.37	64.54	123.52	56.32							
Kerala	-	2.94	2.83	-							
Madhya Pradesh	2.90	1.94	1.23	0.83							
Maharashtra	31.86	13.12	21.11	21.25							
Odisha	125.82	12.72	12.81	8.80							
Telangana	17.22	6.26	16.12	9.00							
Uttar Pradesh	7.29	7.15	4.45	3.22							
West Bengal	22.12	11.07	9.44	3.73							
Grand Total	445.00	200.00	367.26	266.95							

1. Security Related Expenditure (SRE/LWE)Scheme

2. Special Infrastructure Scheme(SIS)

(Rs. In crore)

S.No.	State	FY 2017-18	FY 2019-20
1	Andhra Pradesh	3.00	9.83
2	Bihar	8.00	12.38
3	Chhattisgarh	13.00	23.63
4	Jharkhand	14.00	24.66
5	Kerala	-	0.90
6	Madhya Pradesh	2.90	0.71
7	Maharashtra	3.00	7.50
8	Odisha	6.00	11.61
9	Telangana	3.00	10.12
10.	Uttar Pradesh	-	1.35
	Grand Total	52.9	102.69

3. Special Central Assistance(SCA) for Most LWE Affected Districts

			(Rs. In crore)	
State	2017-18	2018-19	2019-20	2020-21
Andhra Pradesh	5	33.33	20	14.25
Bihar	30	133.33	133.32	80.00
Chhattisgarh	40	266.67	266.64	71.25
Jharkhand	80	433.33	433.29	199.00
Maharashtra	5	33.33	20	0.00
Odisha	10	66.67	66.66	14.25
Telangana	5	33.34	33.33	14.25
Total	175	1000	973.24	393.00
